

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/217/2017
IN
PETITION NUMBER : CP/55/2017
NAME OF THE PETITIONER(S) : STAND21 FRANCE
NAME OF THE RESPONDENT(S) : STAND21 EXPORTS (I) PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Dominic S. David For S. Mukundan P. Giridharan	Applicant / Petitioner	
2.	C. M. Narayan	Respondent 2, 3, 4 & 5	

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file reply to the CP and in IA/217/2017. He is directed to file reply within three weeks in main CP. The CP is posted for further hearing on **18.12.2017 at 10.30 A.M.**

Counsel for the Respondent is directed to file reply in IA/217/2017 on or before 29.12.2017. Matter is posted for arguments in IA/217/2017. Put up for IA on **30.11.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)